

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.89 of 1998
M.A.485 of 1997
(O.A.1416 of 1996)

Date of Order : 8.5.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

SURAJ RAM

Vs.

UNION OF INDIA & ORS.
(EASTERN RLY.)

For the applicant : Mr. R.K. Jha, counsel.

For the respondents: Mr. P.K. Arora, counsel.

ORDER

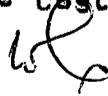
S.N. Mallick, V.C.

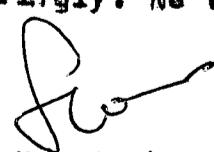
M.A.485 of 1997 has been filed by the applicant for restoration of O.A.1416 of 1996 which was dismissed for default by this Tribunal on 4.9.1997. M.A.89 of 1998 is an application for condonation of delay in filing the application for restoration.

2. We have heard the 1st.counsel, Mr. R.K. Jha, appearing on behalf of the applicant, who has stated the circumstances which prevented him from appearing before this Tribunal on the date when the matter was called for hearing and subsequently dismissed for default.

3. After hearing the 1st.counsel for the applicant and the 1st.counsel appearing for the O.P., we allow the prayer for condonation of delay and also the prayer for restoration of the O.A., after setting aside the order dated 4.9.1997. Accordingly, the order dated 4.9.1997 is recalled and O.A.1416 of 1996 is restored to its file and number. The O.A. be listed for admission hearing on 11.6.1998.

4. Both the M.A.s stand disposed of accordingly. No order is made as to costs.


(S. Dasgupta)
Administrative Member


(S.N. Mallick)
Vice-Chairman